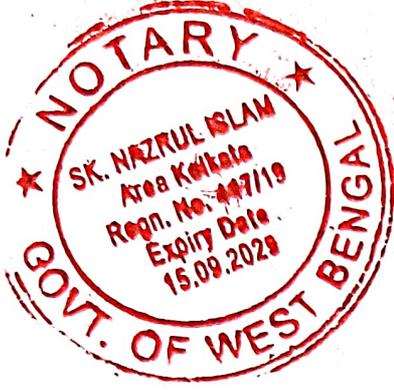


BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN
ZONE BENCH AT KOLKATA

Original Application No. 21/2025/EZ
(Earlier O.A. No. 02/2025/PB)



In the matter of:

Diksha Bharti

...Applicant

-Versus-

The State of Bihar & Ors.

...Respondents

INDEX

Sl. No.	Particulars	Annexure	Page No.
1.	Supplementary Affidavit Cum Compliance Affidavit on behalf of Respondent no. 4 (Nagar Nigam, Saharsa)		1 - 7
2.	Copy of the coloured photographs of the on-going construction work being carried at the site.	R/5 Colly	8 - 18

Date: 24/02/2026

Place: Kolkata.

Filed by:

Ghanshyam Pandey

Mr. Ghanshyam Pandey,
Advocate,

M: 9686750386;

E: ghanshyamlegal@gmail.com

24 FEB 2026

X

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN
ZONE BENCH AT KOLKATA

Original Application No. 21/2025/EZ
(Earlier O.A. No. 02/2025/PB)



In the matter of:

Diksha Bharti

...Applicant

-Versus-

The State of Bihar & Ors.

...Respondents

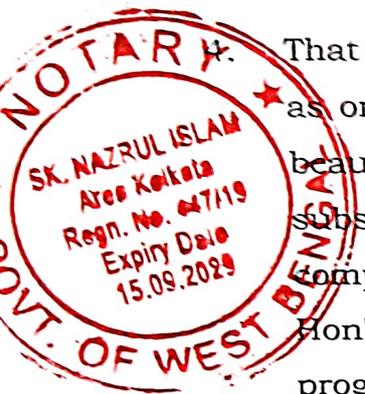
**SUPPLEMENTARY AFFIDAVIT CUM COMPLIANCE AFFIDAVIT ON
BEHALF OF RESPONDENT NO. 4 (NAGAR NIGAM, SAHARSA)**

I, Prabhat Kr Jha, s/o Kamlanand Jha, aged about 54 years, by occupation - Government Service, presently posted as Municipal Commissioner, Nagar Nigam, Saharsa, having its office at Saharsa Municipal Corporation, Sant Nagar, Saharsa, Bihar - 852201, presently halting at 7C, K. S. R. Road, 2nd Floor, Room no. 206, Kolkata - 700 001, do hereby solemnly affirm and state on oath as follows:

1. That I am authorized and competent to swear this Supplementary Affidavit cum Compliance Affidavit on behalf of the answering respondent. The contents herein are based on official records and information available to the Answering Respondent and are true to the best of my knowledge and belief.
2. That this Supplementary Affidavit cum Compliance Affidavit is being filed by the Answering Respondent in compliance with, and in

furtherance of, the order dated 16th December, 2025 passed by this Hon'ble Tribunal for filing of an additional response/compliance report.

3. That the Answering Respondent most respectfully submits that pursuant to the earlier Counter Affidavit dated 15th December, 2025 filed on behalf of Respondent No. 4, the Nagar Nigam, Saharsa, has continued to take proactive and concerted steps towards the protection, beautification, and restoration of the man-made pond that forms the subject matter of the present proceedings, and submits the following compliance report for the kind consideration of this Hon'ble Tribunal.



That the Answering Respondent respectfully states and submits that as on the date of swearing of this affidavit, the construction and beautification work at and around the said pond has been substantially progressed and is approximately 70% (seventy percent) completed. The Answering Respondent solemnly assures this Hon'ble Tribunal that the work is actively ongoing and in full progress as directed.

5. That the Answering Respondent further submits that a primary and significant component of the work undertaken comprises the construction of a boundary wall/barricading around the said pond, which has been carried out with the utmost effort and diligence by the Nagar Nigam, Saharsa. The said barricading and boundary wall construction has been specifically undertaken for the purpose of protecting the pond from encroachment, unauthorized dumping of waste and garbage, and any other form of degradation or pollution, thereby safeguarding the ecological integrity and environmental sanctity of the said water body in a sustained and lasting manner.

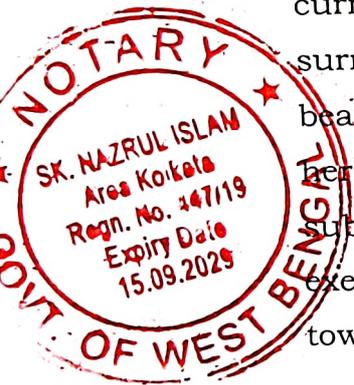
X

6. That the Answering Respondent states that as a part of the overall construction and beautification work, the plastering and tiling work around the pond and its stairs are presently pending and constitute the remaining balance of the work yet to be completed. Similarly, the gap between the boundary wall and the pond staircase would be used for planting various plants for further beautification. The Answering Respondent submits that the same shall be carried out and completed in an expeditious and time-bound manner in the remaining period as per the project schedule.

7. That the Answering Respondent is filing and annexing herewith current and recent photographs of the said pond and its surrounding area, depicting and evidencing the construction and beautification work already completed/underway as described hereinabove. The said photographs clearly demonstrate the substantial progress made by the Nagar Nigam, Saharsa, in the execution of the project work and the tangible efforts being made towards the protection and restoration of the said pond.

Copy of the Current photographs evidencing the construction and beautification work completed/underway are annexed herewith and marked as Annexure R/5 (Collectively).

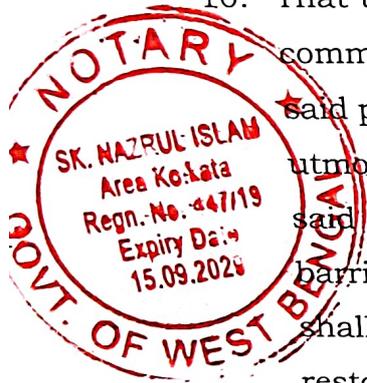
8. That the Answering Respondent submits that upon completion of the construction work, the pond and its entire surrounding area shall be comprehensively and thoroughly cleaned once again so as to restore the same to a pristine and hygienic condition. The Nagar Nigam, Saharsa, is fully committed to undertaking a complete clean-up and restoration of the site upon the conclusion of the construction work, so that the said pond and its surroundings shall



X

be fully accessible, clean, and aesthetically presentable for the benefit of the local residents and the environment.

9. That the Answering Respondent most respectfully submits that the entire construction, beautification, and restoration work is expected to be completed within maximum 2 (two) months and the water of the pond would refill to its optimal level and be fully restored to its pristine condition completely by the onset of the coming monsoon rainy season (July - to September, 2026). The Answering Respondent solemnly undertakes to adhere to the said timeline and to file a further compliance/status report upon completion of the work as may be directed by this Hon'ble Tribunal, if so directed.
10. That the Answering Respondent reiterates its deep and unwavering commitment to the protection, conservation, and restoration of the said pond and its ecosystem. The Nagar Nigam, Saharsa, has put its utmost and sincere effort in the beautification and protection of the said pond as reflected by the construction work carried out, the barricading erected constructed for the protection of the pond, and shall continue to do so until the said pond is fully and permanently restored to a healthy and ecologically sound state.
11. That the Answering Respondent most respectfully states and submits that it is they are ready and willing to abide by any and all the orders/directions that may be made by this Hon'ble Tribunal and has taken all possible and feasible steps to comply with the directions of the Hon'ble Tribunal issued in the present matter and will continue to actively coordinate with all appropriate regulatory authorities and stakeholders for effective environmental protection and sustainable development in the region.



X

12. I state that the statements contained in Paragraphs no. 1 to 11 are true to the best of my knowledge and belief, those made based on the records which I verily believe to be true and the rest are my humble submissions before this Hon'ble Tribunal.

Identified by me &
Prepared in my office

Ghanshyam Pandey
Ghanshyam Pandey
Advocate

Prabhu Kumar Singh
DEPONENT

BEFORE ME



NOTARY PUBLIC

Solely Affirmed and
Declared before me on the
Identification of the Advoca.

SK
Notary

SK, Nazrul Islam
Notary, Govt. of W.B.
Govt. No. 447/19
City Civil Court, Calcutta

24 FEB 2026

✕

VERIFICATION

Verified at Kolkata by the deponent above named on this the 24th day of February, 2026, that I and say that the hereby state and affirm that the contents of this affidavit made in paragraph numbers nos. 1 to 12 hereinabove are true to my knowledge. Those statements which are made based on and information derived from official records, which I verily believe to be true and correct, and the rest are my humble and respectful submissions before this Hon'ble Tribunal.

Prabhat Kumar Das

DEPONENT









GPS Map Camera



Saharsa, Bihar, भारत 🇮🇳

Naya Bazar, I.d.singh Chowk, Naya Bazar, Saharsa, Bihar
852201, भारत

Lat 25.885184° Long 86.585059°

गुरुवार, 19/02/2026 08:31 AM GMT +05:30















GPS Map Camera



सहरसा, बिहार, भारत 

Vhpm+8r8, नया बाज़ार, सहरसा, बिहार 852201, भारत

Lat 25.885673° Long 86.584854°

सोमवार, 23/02/2026 04:23 PM GMT +05:30

